GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:992 ANSWERED ON:05.08.2011 TRANSMISSION AND DISTRIBUTION LOSSES Hegde Shri Anant Kumar;Joshi Dr. Murli Manohar;Patil Shri Sanjay Dina ;Reddy Shri Modugula Venugopala ;Singh Shri Ravneet;Singh Shri Uday Pratap

Will the Minister of POWER be pleased to state:

(a) the details of transmission and distribution (T&D) losses in the country during the last three years and the current year, State-wise;

(b) whether the Government has made any assessment of the losses in terms of rupees likely to be incurred by 2014-15 due to T&D losses;

(c) if so, the details thereof;

(d) whether the Government has implemented the Restructured Accelerated Power Development and Reforms Programme to check T&D losses; and

(e) if so, the funds allocated to the State Governments under the Programme so far to mitigate such losses?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a): Transmission & Distribution (T&D) losses as measure of grid losses were replaced with Aggregate Technical & Commercial (AT&C) losses for better clarity. States/ UT wise Aggregate Technical & Commercial (AT&C) losses for the year 2006-07, 2007-08 and 2008-09 as contained in the 7th `Report on Performance of State Power Utilities` published by Power Finance Corporation are given at Annex-I.

(b) & (c): According to M/s Mercados Report on `Study on Specific Aspects of the Power Sector for Impact on State Finances` submitted to the thirteenth Finance Commission, Govt. of India, the projected losses at constant nominal tariffs and without considering the subsidies have been worked out as Rs. 116,089 crores for the year 2014-15.

(d): The Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) was launched by the Ministry of Power in July 2008 as a Central Sector Scheme for improving the urban power distribution sector in the country. The focus of R-APDRP Scheme is on actual demonstrable performance by utilities in terms of sustained Aggregate Technical & Commercial (AT&C) loss reduction. The projects under the scheme are taken up in two parts: Part-A & Part-B. Part-A of the scheme is dedicated to the establishment of an IT enabled system for achieving reliable & verifiable baseline data that shall enable evaluation of exact & verifiable AT&C losses in towns where the scheme is being implemented. Part-B of the scheme is for actual up-gradation and strengthening of the sub-transmission and distribution system.

So far, under Part-A of R-APDRP, projects worth Rs.5177 Cr covering all the eligible towns (1401) in the country have already been sanctioned. So far, 42 Supervisory Control and Data Acquisition (SCADA) projects worth Rs.982.45 Cr have also been sanctioned in eight States (Maharashtra, Uttar Pradesh, Gujarat, Rajasthan, Tamil Nadu, Andhra Pradesh, Madhya Pradesh, and Kerala) under Part-A, and 907 projects worth Rs.19367.43 Cr. have been approved in fifteen states (Andhra Pradesh, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Punjab, Rajasthan, Sikkim, Tamil Nadu, Chhattisgarh, Uttar Pradesh and West Bengal) under Part-B.

(e): An amount of Rs.4052.88 Crores have been released as loan under the R-APDRP programme for disbursement to state power distribution utilities against Part-A and Part-B projects.